

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-36/2019/ 760 /R. Cell

Dated Guwahati the 3rd December, 2019

The Gauhati High Court has been pleased to call the following Grade-II officers for Interview/Viva-Voce in connection with regular promotion process from **Grade-II to Grade-I of Assam Judicial Service** as per the schedule indicated below:

SCHEDULE OF INTERVIEW:

Sl. No.	Name of Officers	Date of Interview
1.	Shri Dibya Jyoti Rajkhowa, Secretary, District Legal Services Authority, Nalbari	18-12-2019
2.	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri	18-12-2019
3.	Smti Rini Bharali, Counsellor, Family Court, No.2, Kamrup (M), Guwahati	18-12-2019
4.	Shri Sujit Kumar Ghosh, Civil Judge & Asstt. Sessions Judge, Barpeta	18-12-2019
5.	Shri Bablu Sutradhar, Chief Judicial Magistrate, Chirang, Kajalgaon	18-12-2019
6.	Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar	18-12-2019
7.	Shri Ratnadip Bhattacharjee, Chief Judicial Magistrate, Dhubri	18-12-2019
8.	Shri Jaspal Singh, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar	18-12-2019
9.	Shri Subhrangsu Dhar, Chief Judicial Magistrate, Kamrup (M), Guwahati	18-12-2019
10.	Smti Munmun B. Sarma, Chief Judicial Magistrate, Nagaon	18-12-2019
11.	Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Bongaigaon (under Suspension)	18-12-2019
12.	Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	18-12-2019
13.	Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari	19-12-2019
14.	Smti Farhana Sultana, Chief Judicial Magistrate, Jorhat	19-12-2019

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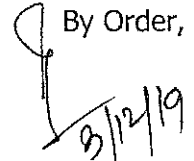
15.	Shri Nityananda Talukdar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati	19-12-2019
16.	Shri Anil Kumar Basfor, Civil Judge & Asstt. Sessions Judge, Goalpara	19-12-2019
17.	Smti Rashmita Das, Civil Judge & Asstt. Sessions Judge, Dibrugarh	19-12-2019
18.	Shri Joydev Koch, Secretary, District Legal Services Authority, Golaghat	19-12-2019
19.	Smti Gitali Rabha, Deputy Secretary, Assam State Legal Services Authority, Guwahati	19-12-2019
20.	Smti Manju Bordoloi, Civil Judge & Asstt. Sessions Judge, Jorhat	19-12-2019
21.	Shri Mridul Kumar Saikia, Chief Judicial Magistrate, Udalguri	19-12-2019
22.	Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari	19-12-2019
23.	Smti Sabeena Mazumdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati	19-12-2019
24.	Smti Tasfia Hussain, Civil Judge and Asstt. Sessions Judge, Lakhimpur, North Lakhimpur	19-12-2019
25.	Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati	20-12-2019
26.	Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi	20-12-2019
27.	Shri Anurag Jintoo Borah, Secretary, District Legal Services Authority, Morigaon	20-12-2019
28.	Shri Debashish Saikia, Chief Judicial Magistrate, Sonitpur, Tezpur	20-12-2019
29.	Shri Mukul Chetia, Secretary, District Legal Services Authority, Darrang, Mangaldoi	20-12-2019
30.	Smti. Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat	20-12-2019
31.	Smti. Ranjita Agarwalla, Chief Judicial Magistrate, Goalpara	20-12-2019
32.	Smti. Audri Bhattacharyya, Chief Judicial Magistrate, Tinsukia	20-12-2019
33.	Smti. Tripti Ari, Chief Judicial Magistrate, Barpeta	20-12-2019
34.	Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, Nagaon	20-12-2019
35.	Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Dibrugarh	20-12-2019

Reporting Time: 3:30 PM on all the 3 (three) Interview dates.

8
03/12/19

Venue of Interview: 2nd Floor, Gauhati High Court (New Block), Guwahati-1.

By Order,


9/12/19
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-36/2019/ 760 A /R. Cell

Dated Guwahati the 3rd December, 2019

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 03-12-2019 regarding schedule of Interview in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the home page.
9. P.S. to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. P.S. to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.


03/12/19
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1